

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No.6429 of 2021**

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1. Yogendra Gond  
2. Aklesh Gond @ Aklesh Kumar Gond .... .... .... Petitioners  
Versus  
The State of Jharkhand .... .... .... Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioners : Mr. Shashi Kant Thakur, Advocate  
For the State : Mr. Vishwanath Roy, Addl.P.P

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**Order No.02 Dated- 08.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**